

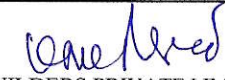
**ANNEXURE 7**

**Name of the corporate debtor:RKI BUILDERS PRIVATE LIMITED , Date of commencement of CIRP 08-12-2022 ; List of creditors as on:18-01-2024**

**List of operational creditors (Government)**

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	ACCT, GST, Banjara Hills	Central Govt	06-03-2023	480521526	480521526	GST dues	NO	0	0	0	0	0	Admitted
2	EPFO	Central Govt	22-02-2023	330741	330741	PF dues	No	0	0	0	0	0	Admitted
3	ESIC	Central Govt	19-01-2023	46890	46890	STATE INSURANCE	No		0	0	0	0	Admitted
4	Dy. Commissioner of Income Tax, Circle 3(1)	Central Govt	01-03-2023	25519210	25519210	IT DUES	No		0	0	0	0	Admitted
5	Asst. Commissioner State Tax Aghapura Hyd	State govt	06-02-2023	82991826	82991826	COMML. TAX DUES	No		0	0	0	0	Admitted
6	DC.CGST, JAIPUR	Central Govt	03-03-2023	12244639	12244639	CENTRAL GST DUES	No		0	0	0	0	Admitted
7	IT OFFICER TDS		23-02-2023	700	700	IT DUES	No		0	0	0	0	Admitted
<b>Total</b>				<b>601655532</b>	<b>601655532</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	



  
 FOR RKI BUILDERS PRIVATE LIMITED . KALVAKOLANU  
 MURALI KRISHNA PRASAD, RESOLUTION  
 PROFESSIONAL , IBBI/PA-001/IP-P00967/2017-2018/11588  
 AFA VALID UPTO 22-11-2024